

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO.3824
ANSWERED ON 3RD JANUARY, 2019

LOGISTICS PARKS

3824. DR. SHRIKANT EKNATH SHINDE:
SHRI VINAYAK BHAURAO RAUT:
SHRI DHARMENDRA YADAV:
DR. PRITAM GOPINATH MUNDE:
SHRI SHRIRANG APPA BARNE:
SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether many of the projects which have been sanctioned by the Road Transport Ministry, are currently facing land acquisition problems and if so, the details thereof;

(b) whether to achieve reduced cost, the Government is going to transform India's logistics from a point-to-point model to a new hub-and-spoke model, which will be centered around a logistics park and if so, the details thereof and the salient features thereof;

(c) the extent to which logistics parks will help to reduce the transportation cost, pollution, congestion and warehousing costs;

(d) whether the Ministry has written to all State Governments asking them to provide land for developing multi-modal logistics parks and if so, the details thereof; and

(e) the manner in which the plan will serve to make the economy competitive by reducing logistics costs, bring down pollution levels by reducing congestion on roads, give a boost to industry and create employment?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

- (a) Yes, Madam. Some of the projects are facing land acquisition problems. Land acquisition is a long process involving various stages such as notification under 3(a), 3(A) and 3(D) under NH Act. 1956. After notification under 3(A), objections are also invited from the land owners and after disposing of the objections, the final notification under 3(D) is issued. Compensation is decided by the Competent Authority (Land Acquisition) and in case anyone is aggrieved of quantum of compensation amount there is a provision to approach the arbitrator.
- (b) Yes, Madam. CCEA, in October 2017, has in-principally approved development of 35 Multi Modal Logistics Parks as a part of the National Corridor Efficiency Enhancement Component (NCEEP) of Bharatmala Pariyojana to improve efficiency of the road freight movement in the country. The development of Multi Modal Logistics Parks in the country will act as freight aggregation and disaggregation centers and will enable a hub-and-spoke model of freight movement, in contrast to the point-to-point freight movement currently prevalent in India. Further, these Multi Modal Logistics Parks enable use of larger trucks/ rail movement between hubs which have lower per-ton-per-km cost compared to smaller trucks. A network of 35 Multi Modal Logistics Parks has been identified and list of same is enclosed as **Annexure-I**
- (c) Logistics Parks will enable optimum and efficient vehicular movement in the country and thus lead to reduction in vehicular pollution and congestion. Further, shifting warehouses, currently being operated inside city limits, to logistics parks will enable reduction in warehousing cost. In addition, modern and mechanized storage solutions provided by logistics parks will enable reduction in storage and handling losses.
- (d) Yes, Madam. The details are enclosed as **Annexure-II**
- (e) Development of Multi Modal Logistics Park is expected to improve the logistics efficiency of the country, enabling reduction in logistics costs. These Multi Modal Logistics Parks are expected to reduce the transportation costs, warehousing costs, congestion and pollution to a significant extent by providing the following key functionalities which will be instrumental in facilitating synchronized, efficient and seamless freight movement in the country giving a boost to industry and employment generation:-
- (i) **Freight aggregation and distribution:** Logistics parks acting as freight aggregation and distribution hubs enable line haul freight movement (between hubs) on larger sized trucks and thereby aiding in reduction of freight transportation cost.
 - (ii) **Multimodal freight transportation:** Logistics parks with Road and Rail connectivity enable multimodal freight transportation. This aids

freight transportation on line haul (between hubs) to shift from Road to Rail and waterways (wherever possible), thereby reducing the freight cost.

(iii) **Storage and Warehousing:** Logistics parks provide modern mechanized warehousing space, satisfying the special requirements of different commodity groups - For example, Logistics parks will provide cold storage facilities required for perishables, racked warehousing space for storing palletized cargo (eg. parcel, apparel, etc.). With higher proportion of mechanized material handling, warehousing in logistics parks will reduce storing and handling losses.

(iv) **Value added services:** Logistics parks also provide value added services such as customs clearance with bonded storage yards, warehousing management services, etc. Customs clearance at logistics parks enable the waiting time reduction at the ports and thereby reduce the freight transportation cost and time for export cargo.

ANNEXURE REFERRED TO IN REPLY TO PART (B) OF LOK SABHA UNSTARRED QUESTION NO.3824 ANSWERED ON 3RD JANUARY, 2018 ASKED DR. SHRIKANT EKNATH SHINDE: SHRI VINAYAK BHAURAO RAUT: SHRI DHARMENDRAYADAV: DR. PRITAM GOPINATH MUNDE: SHRI SHRIRANG APPA BARNE: SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:REGARDING LOGISTICS PARKS.

S No	Location
1	Delhi – NCR (Delhi, Gurgaon, Ghaziabad, Faridabad, Noida)
2	Mumbai (Mumbai, Mumbai Suburbs, JNPT, Mumbai Port, Raigad District)
3	North Gujarat (Ahmedabad and Vadodara)
4	Hyderabad
5	South Gujarat (Surat and Bharuch)
6	South Punjab (Ludhiana, Sangrur, Patiala)
7	North Punjab (Amritsar, Jalandhar, Gurudaspur)
8	Jaipur
9	Bangalore
10	Pune
11	Vijayawada
12	Chennai
13	Nagpur
14	Indore
15	Patna
16	Kolkata
17	Ambala
18	Valsad
19	Coimbatore
20	Jagatsinghpur
21	Nasik
22	Guwahati

S No	Location
23	Kota
24	Panaji
25	Hisar
26	Visakhapatnam
27	Bhopal
28	Sundargarh
29	Bhatinda
30	Solan
31	Rajkot
32	Raipur
33	Jammu
34	Kandla
35	Cochin

ANNEXURE REFERRED TO IN REPLY TO PART (D) OF LOK SABHA UNSTARRED QUESTION NO.3824 ANSWERED ON 3RD JANUARY, 2018 ASKED BY DR. SHRIKANT EKNATH SHINDE: SHRI VINAYAK BHAURAO RAUT: SHRI DHARMENDRAYADAV: DR. PRITAM GOPINATH MUNDE: SHRI SHRIRANG APPA BARNE: SHRI KUNWAR PUSHPENDRA SINGH CHANDEL: REGARDING LOGISTICS PARKS.

S. No.	Location	Status
1	Mumbai	DPR is being carried out for MMLP.
2.	Pune	No confirmation from State is received even after several correspondences by NHAI/MoRT&H.
3	Nagpur	DPR is being carried out for MMLP.
4	North Gujarat (Ahmadabad, Rajkot)	No confirmation from available land parcel with State is received even after several correspondences by NHAI/MoRT&H.
5	South Gujarat (Surat, Valsad)	DPR is being carried out.
6	Hyderabad	Initial suggested parcel at Zaheerabad was not found suitable by ADB. State Government has been requested to suggest alternate land. Confirmation from State is awaited.
7	North Punjab (Amritsar, Jalandhar, Gurudaspur) Patiala	No confirmation from available land parcel with State is received even after several correspondences by NHAI/MoRT&H.
8	South Punjab (Ludhiana, Sangrur)	DPR is being carried out.
9	Jaipur	No confirmation from available land parcel with State is received even after several correspondences by NHAI/MoRT&H.

10	Kota	No confirmation from available land parcel with State is received even after several correspondences by NHAI/MoRT&H.
11	Bangalore	DPR is being carried out at MMLP Dabaspete.
12	Vijayawada	Initial Land has been identified at Malavalli village. As per pre-feasibility report the identified land parcel is not suitable. Exploration of Alternate sites has also been requested to APIDC.
13	Chennai	DPR is being carried out by the consultant.
14	Coimbatore	No confirmation from available land parcel with State is received even after several correspondences by NHAI/MoRT&H.
15	Guwahati	Feasibility Study is being carried out by the consultant. Formal confirmation of availability of land parcel is awaited from State Govt.
16	Kolkata	No confirmation from available land parcel with State is received even after several correspondences by NHAI/MoRT&H.
17	Ambala	No confirmation from available land parcel with State is received even after several correspondences by NHAI/MoRT&H.
18	Jagatsinghpur	No confirmation from available land parcel with State is received even after several correspondences by NHAI/MoRT&H.
19	Vishakhapatnam	No confirmation from available land parcel with State is received even after several correspondences by NHAI/MoRT&H.
20	Bhopal	No confirmation from available land parcel with State is received even after several correspondences by NHAI/MoRT&H.
22	Jammu	No confirmation from available land parcel with State is received even after several correspondences by NHAI/MoRT&H.
23	Cochin	No confirmation from available land parcel with State is received even after several correspondences by NHAI/MoRT&H.
